185. SHRI JOHN F. FERNANDES: Will the Prime Minister be pleased to state:

- (a) whether Government are aware of various recent press reports stating that Indian nationals in Kuwait, specially domestic staff are harssed and tortured and such cases are hushed up; and
- (b) if so, the number of such cases which have come to the notice of Indian Mission in Kuwait and what remedical steps Government have taken to avoide recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA):
(a) Yes Sir.

(b) Since July 1; 1991; 280 such cases; mostly pertaining to domestic staff, have come to notice. Of these, 95 had been repatriated as of July 6, 1992 and 38 still await repatiriation as of that date. Upon representation from the Indian Embassy, Kuwait Government has agreed to repatriate at their cost domestic who have sought shelter in the Embassy. A centre has also been set up by Kuwait for such persons awai-On the Indian ting repatriation procedures for emigration side, the clearance are designed to prevent to exploitation of Indian domestic staff abroad.

भारतीय पुलिस को श्रीलंका में प्रवेश की अनुमति देने सेइंकार किया जाना

186. श्री महेन्द्र सिंह लाठर :क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि श्रीलंका सरकार ने राजीव गांधी हत्याकांड श्रीर लिट्टे की गतिविधियों की जांच करने के लिए भारतीय पुलिस को श्रीलंका में प्रवेश ी श्रनुमति नहीं दी है ; (ख) यदि हां, तो उस पर सरकार की वया प्रतिक्रिया है ;

10 Questions

- (ग) क्या भारत सरकार श्रीलंका में भारतीय पुलिस के प्रवेश के संबंध में श्री-लंका सरकार से पुन: बातचीत करने का विचार रखती है: श्रीर
- (घ) यदि हो, तो तत्संबंधी **ब्यौरा** क्या है ?

विदेश मंत्रालय में राज्य मंत्री (श्री आर • एल ज भाटिया) : (क) से (घ) भूतपूर्व प्रधान मंत्री श्री राजीव गांधी की हत्या की छानबीन कर रहे भारतीय श्रीधककारियों की दी गई सहायता के एक अंग के रूप में श्रीलंका की सरकार ने छानबीन कर रहे अधिकारियों को श्रीलंका में आने की अनुमति दी हैं। तथापि, 28 जून, 1992 को श्रीलंका की सरकार ने हत्या के मामले में प्रमुख अभियुक्त के प्रत्यापण के मामले पर श्रीलंका के अधिकारियों के साथ बातचीत करने के लिए केन्द्रीय आसूचना ब्यूरों के वकील की प्रस्तावित यात्रा को स्वीकृति नहीं दी। सरकार ने श्रीलंका की सरकार के इस निर्णय पर खेद व्यक्त किया है।

Settlement of Border Dispute with China

187. SHRI S.K.T. RAMACHAN-DRAN

> SHRI ARANGIL SREEDHA-RAN:

Will the Prime Minister be pleased to state the steps taken to settle the border dispute between India and China?

THE MINISTER OF STATE THE MINISTRY OF EXTERNAL R. L. BHATIA): AFFAIRS (SHRI Government has intensified efforts to find an early, fair, reasonable mutually acceptable solution to boundary question, through peaceful The Indianegotiations with China. China Joint Working Group (JWG) on the roundary queston was set up following the visit of the then Prime